

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA-146/2000
MA-1134/2000

New Delhi this the 17th day of May, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Shri Anand Kumar,
S/o Sh. S.C. Pandey,
R/o Type V New,
DCP South Complex,
Hauz Khas Police Station,
New Delhi-16. Applicant

(through Sh. R.A. Vashisht, Advocate)

Versus

Director General,
Council of Scientific &
Industrial Research,
Rafi Marg, New Delhi. Respondent

Order (Oral)

Learned counsel for the applicant seeks
permission to withdraw OA as well as MA-1134/2000.
Permission granted. Accordingly, the O.A. as well
as MA are dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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